

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

Dated the 11th June, 2002
Jyaistha 21, 1924(Saka)

NOTIFICATION

No.479/2002(2)-PLN III. - In pursuance of rule 7 of the Presidential and Vice-Presidential Elections Rules, 1974, the Election Commission of India hereby -

- (a) fixes each of the places specified in column (2) of the Table below to be a place of polling at the Presidential Election to be held in accordance with its notification No.479/2002, dated the 11th June, 2002; and
- (b) specifies, with respect to each such place of polling, the group of electors specified in the corresponding entry in column (3) of the said Table, who will be entitled to vote at that place, subject to the exceptions mentioned in Notes (1) and (2) appended to the said Table.

TABLE

Sl.No.	Place of Polling	Group of electors who will be entitled to vote at that place
(1)	(2)	(3)
1	Room No. 63, First Floor, Parliament House, New Delhi	Elected Members of both Houses of Parliament
2	Committee Hall No. 1 Andhra Pradesh Legislative Assembly Building, Hyderabad	Elected members of the ANDHRA PRADESH Legislative Assembly
3	Nokmey Namati Hall, Arunachal Pradesh Legislative Assembly Building, Itanagar	Elected members of the ARUNACHAL PRADESH Legislative Assembly
4	Room No. 36, Assam Legislative Assembly Building, Dispur	Elected members of ASSAM Legislative Assembly

5	Reading Room (Upper Floor), Library of the Bihar Vidhan Sabha, Patna	Elected members of the BIHAR Legislative Assembly
6	Room No. 2, Chhattisgarh Legislative Assembly Building, Raipur	Elected members of the CHHATTISGARH Legislative Assembly
7	Room No. 015, Ground Floor, VIP Block, Goa Legislative Assembly Complex, Porvorim	Elected members of GOA Legislative Assembly
8	Reading Room, Gujarat Legislature Secretariat Library, Gandhi Nagar	Elected members of the GUJARAT Legislative Assembly
9	Old Committee Room, Haryana Vidhan Sabha Secretariat, Vidhan Bhawan, Chandigarh.	Elected members of the HARYANA Legislative Assembly
10	Main Committee Room, Council Chamber, Himachal Pradesh Vidhan Sabha, Shimla	Elected members of HIMACHAL PRADESH Legislative Assembly
11	Lobby at Rajgarh Lawn, Jammu & Kashmir Legislative Assembly, Srinagar.	Elected members of the JAMMU & KASHMIR Legislative Assembly
12	Lobby No. 2, Jharkhand Legislative Assembly, Ranchi	Elected members of the JHARKHAND Legislative Assembly
13	Room No. 106, First Floor, Vidhana Soudha, Bangalore	Elected members of KARNATAKA Legislative Assembly
14	Air Conditioned Hall No. 604, Second Floor, Kerala Legislative Assembly Building, Thiruvananthapuram	Elected members of the KERALA Legislative Assembly
15	Committee Room No. 2, M-02 (Ground Floor), Indira Gandhi Vidhan Bhawan, Arera Hilla, Bhopal.	Elected members of the MADHYA PRADESH Legislative Assembly

16	Central Hall, Fourth Floor, Vidhan Bhawan, Backbay Reclamation, Mumbai.	Elected members of MAHARASHTRA Legislative Assembly
17	Committee Room, Manipur Legislative Assembly Building, Imphal.	Elected members of the MANIPUR Legislative Assembly
18	Conference Hall, Members' Hostel, Shillong.	Elected members of the MEGHALAYA Legislative Assembly
19	Committee Room Mizoram Legislative Assembly Building, Aizawl.	Elected members of MIZORAM Legislative Assembly
20	Committee Room, Assembly Secretariat Building, Kohima	Elected members of the NAGALAND Legislative Assembly
21	Room No. 54, First Floor, Orissa Legislative Assembly Building, Bhubaneswar.	Elected members of the ORISSA Legislative Assembly
22	Committee Room A, Punjab Vidhan Sabha Secretariat, Vidhan Bhawan, Chandigarh.	Elected members of PUNJAB Legislative Assembly
23	Room No. 751, Rajasthan Legislative Assembly Secretariat, Jaipur.	Elected members of the RAJASTHAN Legislative Assembly
24	Committee Room No. 1, Sikkim Legislative Assembly Secretariat, Gangtok.	Elected members of the SIKKIM Legislative Assembly
25	Legislature Committee Room, Ground Floor, Secretariat Main Building, Chennai	Elected members of TAMIL NADU Legislative Assembly
26	Assembly Library Room, Agartala	Elected members of the TRIPURA Legislative Assembly
27	Committee Room, Second Floor,	Elected members of the

	Uttaranchal Vidhan Sabha Complex, Dehradun	UTTARANCHAL Legislative Assembly
28	Tilak Hall, Vidhan Sabha Bhavan, Lucknow	Elected members of UTTAR PRADESH Legislative Assembly
29	Assembly Chamber at Assembly House, Kolkata.	Elected members of the WEST BENGAL Legislative Assembly
30	Committee Room-1, Room No. 42, Delhi Vidhan Sabha Bhawan, Old Secretariat, Delhi-110 054.	Elected members of the N.C.T. OF DELHI Legislative Assembly
31	Committee Room, Legislative Assembly Secretariat, Pondicherry.	Elected members of the PONDICHERRY Legislative Assembly

NOTE:

- (1) Any elected Member of Parliament may be permitted by the Election Commission on a special request made by him/her to vote at any of the places of polling in the capitals of the States and NCT of Delhi and UT of Pondicherry mentioned at Sl.Nos. 2 to 31 of the Table above and he/she shall then vote at the specified place of polling where he/she has been permitted to vote.
- (2) Any elected Member of the Legislative Assembly of a State or UT of Pondicherry may be permitted by the Election Commission on a special request made by him/her to vote at New Delhi and he/she shall then vote at the place of polling in Parliament House, New Delhi mentioned at Sl.No.1 of the Table above.

By Order,

(Sharan Pal Singh)
Secretary